

**Telecom Disputes Settlement and Appellate Tribunal
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 14th April, 2020

NOTICE

In continuation of this Tribunal's Notice of even No. dated 1.4.2020 and in pursuance of Hon'ble Prime Minister's address to the nation today, it has been decided with the approval of Hon'ble Chairperson that the directions contained in the said Circular dated 1.4.2020 shall continue to remain valid till 20.4.2020.

A review on this shall be done on 20.4.2020.

(Sanjeev Pandey)
Deputy Registrar

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